

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR**Civil Contempt Petition No.200/00014/2021**
(in O.A. No.4/1996)

Jabalpur, this Tuesday, the 29th day of June, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



A.S. Chandel,
S/o Late Shri G.S. Chandel
Aged about 66 years
Retired Divisional Operating Manager (Safety)
D.R.M. Office Jabalpur
R/o 73 MIG Rajiv Nagar Sector A
Ayodhya Bypass,
Bhopal District
Bhopal (M.P.) PIN 462041 **-Petitioner**

(By Advocate –**Shri Utkarsh Agrawal**)

V e r s u s

1. Shri Sanjeev Mittal
General Manager
Central Railway CSTM
Mumbai (Maharashtra)
PIN 400001

2. Shri Uday Borwankar
Divisional Railway Manager
West Central Railway
(Erstwhile Central Railway)
Bhopal (M.P.) PIN 462010 **- Respondents**

(By Advocate –**Smt. A. Ruprah**)

O R D E R (Oral)**By Ramesh Singh Thakur, JM:-**

We have heard the learned counsel for the petitioner for sometime.

2. At this stage, the learned counsel for the petitioner seeks permission to withdraw this Contempt Petition with liberty to pursue the matter in the appropriate forum.



3. Permission granted.

4. Resultantly, this Contempt Petition is dismissed as withdrawn with liberty as aforesaid.

(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

Karuna